

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR ::: GUWAHATI – 6**

**ORDERS BY THE GOVERNOR OF ASSAM
NOTIFICATION**

Dated Dispur the 21st March 2020

No.HLA 248/2020/07: In exercise of the powers conferred under section 2 of the Epidemic Disease Act, 1897, Government of Assam is pleased to notify the State Level Task force to supervise the implementation of The Assam COVID-19 Regulations, 2020 and any other regulation (s) which may be notified by the Government of Assam in relation to the control and containment of COVID-19 in the state of Assam along with relevant sections of Disaster Management Act 2005 as follows:

SI No	Designation	Function
1	Chief Secretary to Government of Assam	Chairman
2	Director General of Police, Assam	Member
3	Additional Chief Secretary to Government of Assam, Revenue & Disaster Management Department	Member
4	Additional Chief Secretary to Government of Assam, Social Welfare Department	Member
5	Additional Chief Secretary to Government of Assam, Home & Political Department	Member
6	Additional Chief Secretary to Government of Assam, Food & Civil Supplies Department	Member
7	Additional Chief Secretary to Government of Assam, Public Health Engineering Department	Member
8	Principal Secretary to Government of Assam, Health & Family Welfare Department	Member Secretary
9	Principal Secretary to Government of Assam, Finance Department	Member
10	Principal Secretary to Government of Assam, Education Department	Member
11	Principal Secretary to Government of Assam, Transport Department	Member
12	Principal Secretary to Government of Assam, Labour Department	Member
13	Principal Secretary to Government of Assam, Tea Garden Welfare Department	Member
14	Principal Secretary to Government of Assam, Panchayat & Rural Development Department	Member
15	Commissioner & Secretary to Government of Assam, Health & Family Welfare Department and State Nodal Officer, COVID-19	Member
16	Commissioner & Secretary to Government of Assam, Revenue & Disaster Management Department & CEO, ASDMA	Member
17	Commissioner & Secretary to Government of Assam, General Administration Department	Member
16	Any other member co-opted by the Chairman	Member


(Anurag Goel, IAS),

Commissioner & Secretary to Government of Assam
Health & Family Welfare Department

Copy to:

1. The Chairman, Assam Administrative Tribunal.
2. All Additional Chief Secretaries/ Principal Secretaries/ Commissioner & Secretaries/ Secretaries to the Government of Assam.
3. The Principal Secretary to Hon'ble Chief Minister, Assam.
4. The Principal Secretary, Assam Legislative Assembly, Dispur.
5. The Accountant General, Assam, Guwahati-29.
6. The Commissioner & Secretary, Health & Family Welfare Department.
7. The Resident Commissioner, Government of Assam, Assam House, New Delhi.
8. All Commissioner of Divisions, Assam.
9. The Commissioner & Secretary to H.E., the Governor of Assam, Guwahati.
10. The Commissioner & Secretary, Legislative Department, Dispur
11. The Commissioner & Secretary, Judicial Department and Legal Remembrancer, Assam.
12. All Principal Secretaries of the Autonomous Councils, Assam.
13. All Heads of Department.
14. All Deputy Commissioners/ Sub-Divisional Officers for necessary action.
15. The Mission Director, National Health Mission, Assam for necessary action.
16. The Director of Medical Education, Assam for necessary action.
17. The Director of Health Services, Assam for necessary action.
18. The Director of Health Services (Family Welfare), Assam for necessary action.
19. The Director of AYUSH, Assam for necessary action.
20. The Project Director, Assam State Aids Control Society.
21. The P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
22. The P.S. to Hon'ble Ministers/Ministers of State, Assam.
23. The P.S. to Chief Secretary, Assam.
24. The P.S. to Director General of Police, Assam
25. All Joint Director of Health Services, Assam for necessary action.
26. Managing Directors/ Directors/ Medical Superintendents/ Hospital (I/C) etc. of all Hospitals (including private) in the State of Assam.
27. Any other concerned.
28. Guard File.

By order etc.,

(Signature)
21/3/2020

Deputy Secretary to the Government of Assam
Health & Family Welfare Department